

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal

No(s). 1679/2012

RAM KALP CHAUDHARY

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 15/07/2016 This appeal was called on for hearing today.

For Appellant(s)

Ms. Nikhar Berry, Adv.
Mr. V. Maheshwari & Co., Advs.

Ms. Sandhya Goswami, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E Rappellant.
vakalatnama.Ms. Nikhar Berry, Ld. Advocate has appeared on behalf of the
She seeks and is given two weeks time to file the

List again on 26.8.2016.

Signature Not Verified
Digitally signed by
POOJA SHARMA

(M V RAMESH)

Registrar

MG

Date: 2016.07.15

16:23:36 IST

Reason: